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NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

Appeal No.461/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th February 2018, 10.30 A.M

N	lame	of the Company	Seimens Construction Tech Pvt.Ltd- Vs- ROC, Jharkhand		
	Under Section		252(3)		
			nation of Authorized IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

ORDER

No one responded from either side.

List it on 03/04/2018.

Sd

(Jinan K.R.) Member (J) (V.P.Singh) Member (J)

Sd